

survey has been done during 1976-77 and 1977-78. However, according to the sample survey conducted by the Indian Council of Medical Research in 1973—75 in seven zones i.e. Ahmeda-Cuttack, Delhi, Indore, Madurai, Srinagar and Varanasi, the total number of cases of blindness amongst children and adults was 2.5 lakhs and 87.5 lakhs respectively.

(b) Under the programme for Prevention Of Visual Impairment and Control of Blindness launched in the later half of 1977-78, it is proposed to establish 80 Mobile Units within a period of 5 years. These Mobile Units will be utilised for providing medical services and especially for performing cataract and glaucosne operations in eye camps. In addition, the Government is providing financial assistance to voluntary organisations conducting eye camps. Primary Health Centres, District Hospitals and Medical Colleges are also being strengthened to provide comprehensive community eye health care services to the people. The programme will be reviewed by the end of 1978-79.

Closure of Universities

309. SHRI S. W. DHABE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what are the name of universities including Central Universities closed due to disturbances during the last three months; and

(b) what steps Government have taken or propose to take to reopen them?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUN-DER): (a) According to information available, most of the Universities in Bihar and some in Uttar Pradesh, namely those at Allahabad, Lucknow, Gorakhpur, Pantnagar and Banaras Hindu University were affected by

violence and lawlessness during the past few weeks.

(b) The primary responsibility for maintenance of law and order is that of the State Governments. All the State Governments have again been requested to take necessary steps to ensure that universities and other educational institutions function smoothly without any disturbances.

Utilisation of Centrally Allocated Amount to States for Supply of Drinking Water

310. SHRI S. W. DHABE: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to refer to the reply to Unstarred Question 664 given in the Accelerated Rural Water Supply Programme in 1977-78.

(a) what are the names of the states which have fully utilised the amounts allocated during the year 1977-78 by the Central Government for the accelerated rural water supply programme;

(b) what are the names of the states which have not utilised the amount; and

(c) what are the reasons for not utilizing the amount?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) to (c) There is no complete information available as yet from the State Governments regarding full utilization of the amount released by the Central Government for the Accelerated Rural Water Supply Programme in 1977-78.

Public Schools in Delhi

311. SHRI F. M. KHAN: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state;

(a) what is the number of public schools functioning in Delhi/New Delhi at present;

(b) whether Government propose to have a check on the functioning of these schools; and

(c) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRIMATI RENUKA DEVI BARKATAKI): (a) Public Schools are generally meant to be those schools which are members of the Indian Public Schools Conference. There are four such schools in Delhi/New Delhi.

(b) and (c) These schools are subject to checks as provided in the Delhi School Education Act, 1973 and the rules made thereunder in the same way as other unaided private recognized schools in Delhi are.

Representation from Doctors in New Delhi/Delhi

312. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received any representation during March, 1978 from the doctors of the various hospitals in New Delhi/Delhi;

(b) if so, what are the demands of the doctors; and

(c) what action Government have taken or propose to take thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) Yes.

(b) and (c) A statement containing the demands of the doctors *vis-a-vis* the Government's views thereon is attached. [See Appendix CV, Annexure No. 24].

Voluntary Sterilization in the Country

313. SHRI F. M. KHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state;

(a) the number of cases of voluntary sterilisation operation performed in the country State-wise during the period from January to March, 1978; and

(b) the amount of expenditure incurred thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI JAGDAMBI PRASAD YADAV): (a) The required information is given in Statement-I.

(b) The details of expenditure actually incurred by the various States during January—March 1978 are not yet available. The amounts of grant-in-aid sanctioned for compensation to States for the year 1977-78 are however given in Statement-H. Compensation is provided at the rate of Rs. 100 per case of vasectomy and Rs. 120 per case of tubectomy.

Statement I

Number of cases of voluntary sterilisation operations performed in the country during the period January to March, 1978

| States/U.Ts./Agencies | Voluntary Sterilisation operations performed during January to March, 1978 |
|-----------------------|--|
| 1. Andhra Pradesh | 36,700 |
| 2. Assam | 3,643 |
| 3. Bihar | 18,305* |